

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 12/(MAH)/2012
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE PARTIES:

Rajinder k. Malhotra

V/s.

M/s. Transauto & Mechaid's Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Additional Board

Vishal Thakur
from Argus Partners. . .
for R-8 and R-13



Shweta Jaydev
i/b Federal & Kashinikant
for Petitioners



ORDER

CP Nos.11 to 14/397-398/ NCLT/MB/MAH/2012

At request of the parties, list this matter for hearing on 18.04.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)